

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4554
TO BE ANSWERED ON 19.03.2026

DELAYED PAYMENTS TO MSMEs

4554. MS SAYANI GHOSH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has taken note of the findings of the Economic Survey 2025-26 indicating that approximately Rs. 8.1 lakh crore are locked in delayed payments to Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) the estimates of delayed payments owed to MSMEs and the number of MSMEs affected by such delays, sector-wise and State/UT-wise;
- (c) whether the Government has assessed the impact of delayed payments on MSMEs' working capital, growth prospects, employment generation and business continuity and the conclusions drawn there from and if so, the details thereof;
- (d) whether it is a fact that many MSMEs refrain from initiating legal proceedings under the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, due to fear of damaging long-term business relationships with buyers and if so, the steps taken to address this deterrent; and
- (e) whether the Government has evaluated the effectiveness of the ODR mechanism in ensuring timely payments without adversarial litigation and if so, the findings thereof ?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) and (b): The cumulative dues reported by Central Public Sector Enterprises (CPSEs) towards MSMEs on the Samadhaan Portal till the end of February 2026 are Rs. 21,137.88 crore. Out of this, Rs. 18,731.45 crore has been reported as paid by the CPSEs, resulting in total pending dues of Rs. 2,406.46 crore. The details of dues reported by CPSEs, Ministry -wise, on Samadhaan Portal till the end of February, 2026 are given at **Annexure**.

(c): Delayed payments to Micro and Small Enterprises (MSEs) is one of the concerns for the MSME sector and the Government of India has taken a number of steps to ensure timely payments to MSEs.

As per Section 15 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 payment to the MSEs is to be made within 45 days. Under the provisions of the MSMED Act, 2006, Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set up in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs). As per the data available on MSME SAMADHAAN Portal, till December, 2025, total 2,56,892 cases have been filed by MSEs on this Portal involving an amount of Rs.55,244.26 crore. Out of this, Rs. 22,096.62 crore is outstanding amount.

(d) and (e): To maintain long-term commercial relationships with buyers MSMEs are hesitant to initiate formal proceedings for recovery of delayed payments. To address these concerns and facilitate a more amicable and accessible dispute resolution process, the Government has taken several steps, including:

- a) Launch of the MSME ODR Portal on 27 June 2025 to enable technology-enabled resolution of delayed payment disputes. The portal provides an end-to-end digital platform for filing, managing and resolving such disputes.
- b) Introduction of a pre-litigation, dialogue-based mechanism under the Online Dispute Resolution (ODR) framework, which encourages voluntary mediation, conciliation or negotiation between the buyer and seller before the matter proceeds to formal adjudication by Micro and Small Enterprises Facilitation Councils (MSEFCs).
- c) Government of India vide notification S.O. 4845(E) dated 07.11.2024 has directed CPSEs and all companies with the turnover of Rs. 250 Crore or more to on-board the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.

These measures aim to provide MSMEs with a less adversarial, faster and technology-enabled mechanism for dispute resolution while preserving business relationships.

Government launched Online Dispute Resolution (ODR) Portal on 27.06.2025 to strengthen the existing SAMADHAAN Portal, with the objective of ensuring speedy, cost-effective, and transparent resolution of delayed payment disputes involving MSE. All fresh cases related to delayed payments are filed by MSEs on the MSME ODR portal with effect from 15.10.2025. Till date, total 14,814 cases have been filed on this Portal, out of which 26 cases have been resolved.

Annexure

Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 4554 for answer on 19.03.2026.

Ministry -wise dues reported by CPSEs on Samadhaan Portal till the end of month February, 2026				
S. No.	Name of Ministry	Cumulative dues reported towards MSMEs (in Rs. Crore.)	Amount Paid reported (in Rs. Crore.)	Total Pending dues reported (in Rs. Crore.)
1	Ministry of Petroleum and Natural Gas	10,179.49	9,308.58	870.91
2	Ministry of Defence	5,300.82	5,251.81	49.01
3	Ministry of Power	1,088.88	919.14	169.73
4	Ministry of Steel	1,072.37	865.14	207.23
5	Ministry of Heavy Industries	1,001.90	952.25	49.65
6	Ministry of Coal	702.33	306.10	396.23
7	Ministry of Communications	411.50	109.33	302.17
8	Ministry of Atomic Energy	394.30	360.54	33.76
9	Ministry of Consumer Affairs, Food and Public Distribution	233.32	164.62	68.71
10	Ministry of Chemicals and Fertilizers	204.74	125.52	79.22
11	Ministry of Shipping	144.37	102.72	41.66
12	Ministry of Railways	86.09	83.04	3.05
13	Ministry of Tourism	84.22	20.72	63.50
14	Ministry of Electronics and Information Technology	66.99	40.66	26.33
15	Ministry of Mines	39.31	38.65	0.66
16	Ministry of Social Justice and Empowerment	30.09	26.25	3.84
17	Ministry of Finance	28.55	23.78	4.77
18	Ministry of Health and Family Welfare	20.47	11.20	9.27
19	Ministry of Information and Broadcasting	16.02	2.34	13.68
20	Ministry of Science and Technology	11.47	11.35	0.13
21	Ministry of Textiles	9.87	2.14	7.73
22	Ministry of Commerce and Industry and Industry	3.86	3.82	0.05
23	Ministry of Human Resource Development	3.31	0	3.31
24	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	2.20	0.45	1.75
25	Ministry of Housing and Urban Affairs	0.91	0.91	0
26	Ministry of New and Renewable Energy	0.12	0.12	0
27	Ministry of Space	0.11	0.11	0
28	Ministry of Civil Aviation	0.10	0	0.10
29	Ministry of Minority Affairs	0.09	0.09	0
30	Ministry of Agriculture and Farmers Welfare	0.06	0.06	0
31	Ministry of Micro, Small and Medium Enterprises	0.01	0	0.01
32	Ministry of Road Transport and Highways	0.01	0.01	0
	Grand Total	21,137.88	18,731.45	2,406.46